

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.228 of 1996

Thursday, this the 22nd day of February, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

N.Thirumalai, S/o V. Nambi,
Permanent Way Inspector,
Southern Railway, Sivakasi.
Residing at: Railway Quarters,
Sivakasi, Kamarajar District,
Tamil Nadu. .. Applicant

By Advocate Mr T.C. Govindaswamy.

Vs

- 1 Union of India through the
Secretary to the Government of India,
Ministry of Railways, Rail Bhavan,
New Delhi.
- 2 The General Manager, Southern Railway,
Headquarters Office,
Park Town P.O., Madras-3.
- 3 The Chief Personnel Officer,
Southern Railway, Headquarters Office,
Park Town P.O., Madras-3.
- 4 The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division, Trivandrum-14.
- 5 The Divisional Personnel Officer,
Southern Railway,
Madurai Division, Madurai. .. Respondents

By Advocate Mr Thomas Mathew Nellimootttil (represented)
The application having been heard on 22nd February 1996,
the Tribunal on the same day delivered the following :

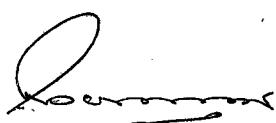
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a declaration that he is entitled
to get the benefits of A-1 order, with effect from
2.12.1988. He relies on A-3 judgment of this Tribunal

in O.A. 1600/93 to support his contentions. Applicant has made A-4 and A-5 representations in this behalf. Standing counsel for respondents submits that the representations will be considered on merits and a speaking order passed thereon, within two months from today. We record the submission and dispose of the application. No costs.

Dated the 22nd February, 1996.



S P BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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LIST OF ANNEXURES

1. Annexure A1: A true copy of the Railway Board Order bearing No.E(NG)I/87/IC2/1 dt. 29.5.89.
2. Annexure A3: A true copy of the Judgement in O.A. No.1600/93 dated 11.1.94 passed by this Hon'ble Tribunal.
3. Annexure A4: A true copy of the representation dated 7.10.94 submitted by the applicant to the 3rd respondent.
4. Annexure A5: A true copy of the representation dt. 11.8.1995 submitted by the applicant to the 3rd respondent.

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